Annexure – 2

Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 22-01-2024

List of unsecured Financial Creditors belonging to any class of creditors

Αm		

SI.	Name of creditor	Details of claim received			Details of claim admitted			Amount of	Amount of any	Amount of claim	Amount of claim	Remarks if any	
No		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Whether related	% of voting	contingent claim	mutual dues,	not admitted	under verification	
				admitted		by	party?	share in CoC		that may be set-			
						guarantee				off			
1	A2I2 ASSOCIATES	17-04-2023	19,93,19,839	-	Unsecured FC		NO	0%			19,93,19,839.00		
2	PHOENIX ARC PVT LTD	26-05-2023	1,68,70,10,274	-	Unsecured FC		NO	0%			1,68,70,10,274.00	•	
3	IIFL FINANCE LIMITED	29-05-2023	8,79,61,962	8,39,65,533	Unsecured FC		NO	0.76%			39,96,429.00	-	
	RENAISSANCE MICRO INFRASTRUCTURE & REALTY PVT										73,14,79,373.00		
4	LTD	02-06-2023	79,68,84,497	6,54,05,124							/3,14,/9,3/3.00		
5	MAGUS INFRA TECH PVT LTD	01-06-2023	57,26,04,619	15,38,34,598							41,87,70,021.00		
6	HARIRAM MANCHANDYA (HUF)	28-06-2023	25,00,000	-	Unsecured FC		NO	0%			-	25,00,000	
7	MANOHAR MANCHANDYA	28-06-2023	26,00,000	-	Unsecured FC		NO	0%			-	26,00,000	
8	BHARTI MANCHANDYA	28-06-2023	2,50,000	-	Unsecured FC		NO	0%			-	2,50,000	
	Total		3,34,91,31,191	30,32,05,255		•		0.76%	-	-	3,04,05,75,936	53,50,000	